IN THE NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH TCP 183/I&BP/2017 Under Section 22 of IBC, 2016

In the matter of

Multi Trade Petitioner

VS.

Transparent Technologies Pvt. Ltd.

Respondent.

Order delivered on 25.09.2017

Coram: Hon'ble B.S.V. Prakash Kumar, Member (J) Hon'ble V. Nallasenapathy, Member (T)

For the Petitioner: Mr. Shailesh N Mehta

For the Respondent: None Present.

Per B. S. V. Prakash Kumar, Member (Judicial)

ORDER

For the Insolvency and Bankruptcy Board of India has on reference confirmed the name of Mr. Yogesh Behram Anklesaria, Reg No.IBBI/IPA-002/IP-N00190/2017-18/10656, KPCT Commercial Complex, B Wing, Unit No.4, Fatimanagar, Pune 411013, Email: yogesh.anklesaria@gmail.com to act as Interim Insolvency Resolution Professional, the said person is hereby appointed as Interim Insolvency Resolution Professional until further orders.

Accordingly, this application is hereby allowed.

Sd/-V. NALLASENAPATHY Member(Technical)

sd/-B. S. V. PRAKASH KUMAR Member (Judicial)